NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL		
APPLICATION NUMBER	: IA/ 2 3 2 2017	
PETITION NUMBER	IN : CP/468/IB/CB/2017	
NAME OF THE PETITIONER(S)	: K. KUPPUSAMY & 1	
NAME OF THE RESPONDENT(S)	: STATE BANK OF INDIA & 2 ORS TEXTILES)	
UNDER SECTION	: SEC 10	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE

1. S.R. RATHGOPAL
ROHAN PATIASEKARAN
CHITRA GUPTA

housed for superided board

REPRESENTATION BY WHOM

MO-L

<u>ORDER</u>

Counsel for the suspended Board of Directors present and submitted the arguments. In view of the nature of the prayers made in the Application, the **Registry** is directed to send notice to the Respondents. The Applicant is also directed to send private notice to the Respondents and file proof of the same before next date of hearing. Put up on 18.12.2017 at 10.30 A.M.

←Çd ← MEMBER (JUDICIAL)

ghk